# GOVERNMENT OF INDIA 

MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION \& LITERACY

## LOK SABHA

## UNSTARRED QUESTION NO. 606 <br> TO BE ANSWERED ON 06.02.2017

## VACANCIES IN KENDRIYA VIDYALAYAS

$\dagger$ 606. SHRIMATI KAMLA DEVI PAATLE:

## SHRI HARISHCHANDRA CHAVAN: <br> SHRI LAXMI NARAYAN YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
(a) the number of sanctioned posts of teachers and other posts lying vacant in Kendriya Vidyalayas, State/UT-wise;
(b) whether the Government proposes to fill the said vacant posts in Kendriya Vidyalayas of country particularly in the newly established Kendriya Vidyalayas;
(c) if so, the details thereof and the time by which the said vacancies are likely to be filled up by the Government;
(d) whether it is also a fact that there is a shortage of subject teachers in many Kendriya Vidyalayas adversely affecting the education of students and if so, the details thereof, State/UT-wise along with the reaction of the Government thereto; and
(e) the steps taken/ proposed to be taken by the Government in this regard?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) The State / UT-wise details of number of sanctioned posts and vacant posts of teaching \& non-teaching staff in Kendriya Vidyalayas (KVs) are annexed.
(b) \& (c): Filling up of vacancies is a continuous process and action is taken from time to time as per the provisions of the Recruitment Rules for filling up of the posts. The recruitment process for filling up of 6205 vacancies of teaching staff of Kendriya Vidyalaya Sangathan (KVS) through Direct Recruitment has already been initiated and written examinations have been conducted on 17.12.2016, 7th and 8th January, 2017. After the recruitment process is over, recruited teachers will be posted in various Kendriya Vidyalayas (KVs) including newly established KVs. In addition, action has also been initiated for filling up another 4473 teaching posts through Limited Departmental Examination (LDE) with the recruiting agency, i.e., Central Board of Secondary Education (CBSE).
(d) to (e): The filling up of vacancies of teaching staff is a continuous process. However, while the process for regular recruitment is undertaken from time to time, in the interim, with a view to ensuring that the academic interests of the students are not adversely affected, contractual teachers are engaged, as per requirement.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 606 RAISED BY SHRIMATI KAMLA DEVI PAATLE, SHRI HARISHCHANDRA CHAVAN \& SHRI LAXMI NARAYAN YADAV, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON $6^{\text {TH }}$ FEBRUARY 2017 REGARDING VACANCIES IN KENDRIYA VIDYALAYAS

DETAILS OF SANCTIONED, STAFF IN POSITION AND VACANT POSTS OF TEACHING AND NONTEACHING STAFF IN KENDRIYA VIDYALAYAS STATE IUT -WISE

| SI. No | Name of the State/UTs | Sanctioned (teaching teaching | Vacant posts |
| :---: | :---: | :---: | :---: |
| 1 | Andhra Pradesh | 1412 | 548 |
| 2 | Andman \& Nikobar Island | 128 | 31 |
| 3 | Arunachal Pradesh | 482 | 244 |
| 4 | Assam | 2465 | 842 |
| 5 | Bihar | 2137 | 469 |
| 6 | Chandigarh | 352 | 18 |
| 7 | Chhatisgarh | 1178 | 422 |
| 8 | Delhi | 4222 | 291 |
| 9 | Goa | 237 | 112 |
| 10 | Gujarat | 2036 | 380 |
| 11 | Haryana | 1395 | 134 |
| 12 | Himachal Pradesh | 826 | 151 |
| 13 | Jammu \& Kashmir | 1488 | 515 |
| 14 | Jharkhand | 1359 | 302 |
| 15 | Karnataka | 2213 | 843 |
| 16 | Kerala | 2058 | 642 |
| 17 | Madhya Pradesh | 4635 | 1243 |
| 18 | Maharastra | 3151 | 715 |
| 19 | Manipur | 288 | 123 |
| 20 | Meghalaya | 290 | 92 |
| 21 | Mizoram | 129 | 57 |
| 22 | Nagaland | 168 | 97 |
| 23 | Odisha | 2266 | 738 |
| 24 | Punjab | 2290 | 453 |
| 25 | Rajasthan | 3272 | 336 |
| 26 | Sikkim | 69 | 12 |
| 27 | Tamilnadu | 2179 | 1015 |
| 28 | Telangana | 1595 | 487 |
| 29 | Tripura | 317 | 125 |
| 30 | Daman and Diu | 26 | 8 |
| 31 | Dadar \& Nagar Haveli | 49 | 22 |
| 32 | Lakshadweep | 31 | 13 |
| 33 | Puduchery | 179 | 104 |
| 34 | Uttar Pradesh | 6781 | 804 |
| 35 | Uttrakhand | 1987 | 325 |
| 36 | West Bengal | 2867 | 964 |
|  | Total | 56557 | 13677 |

